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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

OA 193/95

: Date of order 21.8.95

Bhagwan Das Mulchandani s/o Shri Fateh Chand resident of C-38, Indrapuri, Lal Pothi, Jaipur at present employed as UDC in the office of Garrison Engineer, Ihatipura Road, Jaipur.

... Applicant.

VERSUS

1. The Union of India through the Secretary, Ministry of Defence, New Delhi.
2. Engineering in Chief, Branch Army Head Quarter, Kashmir House, New Delhi.
3. The Chief Engineer, Dakshin Kaman Mukhlaya, Engineering Shalsha, Headquarter Southern Command, Pune.
4. The Garrison Engineer, Ihatipura Road, Jaipur.

... Respondents.

CORAM

Hon'ble Mr. C.P. Sharma, Member (Administrative)

Hon'ble Mr. Rattan Prakash, Member (Judicial)

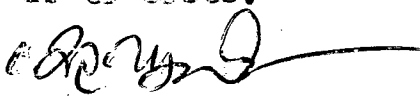
Applicant in person.

For the Respondents ... Mr. S.S. Hassan.

ORDER

(PER HON'BLE MR. C.P. SHARMA, MEMBER (ADMINISTRATIVE))

The applicant states that he has since been granted the reliefs claimed by him in the OA. The OA has, therefore, become infructuous. It is, therefore, dismissed with no order as to costs.


(RATTAN PRAKASH)
MEMBER (J)


(C.P. SHARMA)
MEMBER (A)

AHQ.